N O T I C E

It is hereby notified for the information of the learned members of the Bar and the parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation commencing from Thursday, the 25th December 2025 to Friday, the 2nd January 2026 (both days inclusive with suffix holidays i.e. Saturday, the 3rd January 2026 & Sunday, the 4th January 2026) for Aurangabad Bench.

I

1	25/12/2025 (Thursday) to 30/12/2025 (Tuesday)	The Hon'ble Shri. Justice **MEHROZ K. PATHAN**
2	31/12/2025 (Wednesday) to 04/01/2026 (Sunday)	The Hon'ble Shri Justice **ABASAHEB D. SHINDE**

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 19 (Annex Building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **MEHROZ K. PATHAN**	On 26/12/2025 and 30/12/2025 (Friday and Tuesday) from 11:00 am. onwards before His Lordship.	On 26/12/2025 and 30/12/2025 (Friday and Tuesday) from 11:00 am. onwards.
2	The Hon'ble Shri Justice **ABASAHEB D. SHINDE**	On 02/01/2026 (Friday) from 11:00 am. onwards before His Lordship.	On 02/01/2026 (Friday) from 11:00 am. onwards.

III

AVAILABILITY OF STAFF

S/shri. Mohd. Shafique and Aaref A. Shaikh are the Court Sheristedars during the ensuing Christmas Vacation 2025. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. Mohd. Shafique, H.No. 2-6-76/20, Behind Commissioner Office, Ganesh Colony, Chhatrapati Sambhajinagar **Mob. No. 9890 977 680**	25/12/2025 to 30/12/2025
Shri. Aaref A. Shaikh B-15, Peace City, Behind Peace Apartment, Policy Colony, Padegaon, Chhatrapati Sambhajinagar. **Mob. No. 9820 353 986** **9028 430 001**	31/12/2025 to 04/01/2026

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ Government Pleader, High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Christmas Vacation 2025.

High Court of Bombay,
Bench at Aurangabad
Date : 24 / 12 / 2025

Sd/-
Registrar (Judicial)